

SPECIAL BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/27(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MAA SHARDA INFRASTRUCTURES VS SIMPLEX INFRASTRUCTURES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr.Udai Chandani,Adv. ] For the Financial Creditor  
Mr.Sumit Biswas,Adv. ]  
Mr.Altamash Alim,Adv. ]

**O R D E R**

1. Ld. Sr. Counsel/ Counsel on both sides present.
2. Post the matter before the Regular Bench on **11/06/2024** for hearing.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ